

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1131/89

New Delhi, this the 22th Day of January, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri S.P. Biswas, Member (A)

Shri Balbir Singh
s/o Shri Dalip Singh
Depot Store Keeper, Grade-II (Ad hoc)
N.R. Store Depot, Sakurbasti, Delhi.

2. Sh. Manohar Lal
s/o Sh. Chaman Dass,
DSKP-III/STV/SSB
3. Sh. D.D. Kakkar
DSKP-II (Ad-hoc)/G/SSB
4. Sh. Mohinder Lal
s/o Sh. Pyara Lal,
DSKP-III/STV/SSB
5. Sh. Inder Raj
s/o Sh. Balak Ram
DSKP-II (Ad hoc)/JUD(W)
6. Sh. Salig Ram
s/o Sh. Thakur Dass,
DSKP-III/STV/SSB
7. Sh. Habib Khan
s/o Sh. Pyar Khan
DSKP-III/JUD(W)
8. Sh. Hardeva (SC)
s/o Sh. Ram Rakha,
DSKP-II (Ad hoc)/E/SSB
9. Sh. Braham Saroop
s/o Sh. Mohan Lal
DSKP-II (Ad hoc)/Yard/SSI
10. Sh. Roshan Lal
s/o Sh. Rolla Ram
DSKP-II (Ad hoc)/JUD(W)
11. Sh. Bachan Singh
DSKP-III/CE/Court/K. Gate
12. Sh. Janak Rak
s/o Sh. Ram Rattan
DSKP-II (Ad hoc)/STY/SSB
13. Sh. Sharan Singh
s/o Sh. Gurdialmal Chopra
DSKP-III/JUD(W)
14. Sh. Jagmohan Rampal
s/o Sh. Harbans Lal
DSKP-III/Stores/ASR
15. Sh. Khan Chand
s/o Shri Ram Prasad
DSKP-III/JUD(W)
16. Sh. Hira Lal
s/o Sh. Rattan Chand
DSKP-III/JUD(W)
17. Sh. Desondha Singh
s/o Sh. Naveen Singh
-do-

18. Gatpal Sharma
s/o Sh. Ram Lal
DSKP-III/JUD(W)
19. Sh. Prahalad Kumar (SC)
s/o Bhoora Ram
DSKP-II (Ad hoc) STY/SSB
20. Sh. D.D. Paul
s/o Shri Hari Chand
DSKP-II (Ad hoc) JUD(W)
21. Sh. Manohar Lal
s/o Shri Durga Dass
DSKP-III/DSL/LDH/ASR
22. Sh. Balbir Singh
s/o Shri Risal Singh
DSKP-II (Ad hoc) RS/SSB
23. Sh. Virender Kumar
s/o Shri Vijay Kumar
DSKP-III/Bridge Depot JRC
24. Sh. Harmohinder Paul
s/o Sh. Laloh Raj
DSKP-II (Ad hoc) Sr. Elect. Eng.
Const. JUC
25. Sh. D.C. Khautiwal
s/o Sh. Kirat Ram
DSKP-II (Ad hoc) -do-
JUD(W)
26. Sh. Randhir Singh
s/o Shri Sadhu Ram
-do- Desp/SSB
27. Sh. Gian Chand
s/o Sh. Hari Chand
-do- JUD(W)
28. Sh. J.N. Setia
s/o Sh. Adu Ram Setia
-do- DSL/KKK
29. Sh. S.P. Joshi
s/o Sh. Faquir Chand
DSKP-III/Store/ASR
30. Sh. Mohan Singh
s/o Shri Hari Singh
-do-
31. Shri J.S. Verma
s/o Shri Ram Chander
-do- D/SSB
32. Shri Gurdial Singh
s/o Shri Ram Kishan Singh
-do- Bridge Depot JRC
33. Sh. Shivalal Khanna
s/o Sh. Darsan Chand Khanna
-do- Bridge Depot ASR
34. Sh. S.N. Bhug
s/o Sh. Natha Mal
DSKP-II (Ad hoc) STY/SSB

35. Sh. S.C. Chhabra
OSKP-II/B.House/NDLS

... Applicants

(By Advocate Shri B.S. Mainee)

Versus

Union of India : Through

1. The General Manager
Northern Railway,
Baroda House, New Delhi.
2. The Deputy Controller of Stores,
Store Depot, Shakur Basti,
Northern Railways, Delhi.

... Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

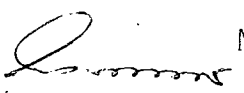
This case has been placed in today's cause list for directions after it was adjourned sine die by order dated 9.6.94 on the grounds that the judgment of the Hon'ble Supreme Court in J.C. Malik's case was then pending.

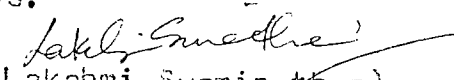
2. The judgment of the Supreme Court in J.C. Malik's case has since been delivered on 26.7.95 and reported in SLJ 1996(1) 4 SC 115. In addition, in the meantime, a number of judgments have also been delivered by the Supreme Court on similar issues, namely, U.D.I v. Veer Pal Singh Chauhan (1995(7) JT SC 231, R.K. Sabharwal v. State of Punjab (JT 1995(2) SC 337 = 1995(2) SCC 745) and P.S. Ghalaut v. State of Haryana and Ors (1995(5) SCC 625).

3. In the above facts and circumstances of the case, this O.A. is disposed of with the following directions:-

- (i) The respondents are directed to consider the claims of the applicants regarding reservation of posts taking into account the decisions of the Supreme Court, referred to above.

No order as to costs.


(S. R. Biswas)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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